### COURT-I

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### IA NO. 728 OF 2017 IN APPEAL NO. 279 OF 2017

## Dated: 21<sup>st</sup> May, 2018

Hon'ble Mr. I. J. Kapoor, Technical Member Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

### In the matter of:

Municipal Corporation of Greater MumbaiVs.Maharashtra Electricity Regulatory Commission& Ors			Appellant(s)
		Respondent(s)	
Counsel for the Appellant(s) :	Mr Harinder Toora	a/w	

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

Mr. Buddy A. Ranganathan Mr. S. Venkatesh Mr. Sandeep for R-1

Mr. Anukur Upadhyay

Mr. V.K. Patil (Rep.)

Mr. Sanjay Sen, Sr. Adv. Ms. Malavika Prasad for R-2

Mr. Abhishek Munot Mr. Kunal Kaul Mr. Akshat Jain for Tata Power

# ORDER

With the consent of the parties, list the main appeal along with the applications for further hearing on 28th & 29th August, 2018.

(Justice N. K. Patil) Judicial Member ts/mk

(I.J. Kapoor) **Technical Member**